NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 111(ND)2016 RT NO. 150/Chd/Hry/2017

M/s. Atlas Cycles (Haryana) Ltd.

... Petitioner.

Present: - Mr. S.P. Singh Chawla, Advocate for petitioner.

The matter has been received by transfer from the National Company Law Tribunal, New Delhi. Learned counsel for the petitioner submits that compliances relating to the months of March, April and May, 2017 have already been filed as per the earlier directions. The amount is to be paid by 20.06.2017 as observed in the order dated 20.03.2017. List the matter for further compliance on 05.7.2017.

(Justice R.P. Nagrath) Member (Judicial)

May 22, 2017